NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

TETOTATION

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Crowtham Kumar Athiban Vijoy A. K

Counsel for Petitioners

ORDER

Shri K.Gowtham Kumar representing senior counsel Shri A.K.Athiban Vijay for petitioner present. No representation on behalf of the Respondents. Representing counsel for petitioner states that a connected matter is posted on 22.11.2016 and requests that this matter may also be posted on the same date. At request, the matter is posted on 22.11.2016 at 10.30.AM for appropriate orders.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)